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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ O.M.P. (COMM) 532/2020

NEW DELHI MUNICIPAL COUNCILPetitioner

Through: Mr. Yoginder Handoo, ASC with Mr.
Ashwin Kataria, Advs.

versus

APPLAUSE HOSPITALITY SERVICES PVT. LTD AND ANR

.....Respondents

Through: Ms. Leena Tuteja, Mr. Ishaan Chawla,
Advs.

15

+ O.M.P. (COMM) 146/2021

APPLAUSE HOSPITALITY SERVICES PRIVATE LIMITED &

ANR.Petitioners

Through: Ms. Leena Tuteja, Mr. Ishaan Chawla,
Advs.

versus

NEW DELHI MUNICIPAL COUNCILRespondent

Through: Mr. Yoginder Handoo, ASC with Mr.
Ashwin Kataria, Advs.

16

+ OMP (ENF.) (COMM.) 38/2022

APPLAUSE HOSPITALITY SERVICES PVT LTD & ANR.

.....Decree Holders

Through: Ms. Leena Tuteja, Mr. Ishaan Chawla,
Advs.

versus

NEW DELHI MUNICIPAL COUNCILJudgement Debtor



Through: Mr. Yoginder Handoo, ASC with Mr.
Ashwin Kataria, Advs.

CORAM:
HON'BLE MR. JUSTICE JASMEET SINGH

% **ORDER**
30.04.2025

At request of learned counsel for the respondent, re-notify on
10.09.2025.

JASMEET SINGH, J

APRIL 30, 2025/DM

Click here to check corrigendum, if any